

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4991
TO BE ANSWERED ON 31.03.2023

SMARTPHONE TO ANGANWADI WORKERS

4991. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has formulated a scheme to provide Make in India smartphones for enabling the Anganwadi workers to maintain digital record rather than the written record since maintaining record of the huge number of persons is a tiring and time consuming task and if so, the details thereof;
- (b) whether any timeline has been fixed to provide smartphones to all the Anganwadi workers in the country including Rajasthan and if so, the total number of States/UTs in which the said smartphones have been distributed so far;
- (c) the total amount of Budget allocated for the said purpose during the period from 2019-20 to 2023-24; and
- (d) the total amount spent for the said purpose so far, year-wise and State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) Under POSHAN Abhiyaan, Anganwadi workers (AWWs) have been technologically empowered with the provision of smartphones procured through Government e-Market (GeM) for efficient service delivery. Close to 11 lakh Smartphones have been procured by States/UTs, so far, which includes the state of Rajasthan.

Further, the ICT based mobile application named as Poshan Tracker has helped in digitizing and automating the physical registers used by Anganwadi workers. This saves the time of AWWs and AWHs, and improves the quality of their work while simultaneously facilitating monitoring of data and service delivery.

(b) Since the launch of the Abhiyan, the Ministry has been directing the States/UTs to procure smartphones. As on date, all States/UTs have procured smartphones except few States which are in the process of procurement, as informed by these States.

(c) Poshan Abhiyan is a Centrally Sponsored Scheme at a cost-sharing basis, within which funds are allocated to States/UTs for various sub-components, including procurement of smartphones and Growth Monitoring Devices, Jan Andolan activities, innovations, Community Based Events, Data recharge for smartphones etc.

Procurement of Smartphones is one of the sub-components. As per the Scheme Guidelines, the sanctioned amount is Rs 8000/- *plus* taxes for each smartphone.

The year- wise details of the budget allocated to Poshan Abhiyan from FY 2019-20 to FY 2022-23 as on 27.02.2023 are as under:

(₹ in crore)

Sr. No.	Year	Outlay	BE	RE	Released
3.	2019-20	2917.34	3400.00	3400.00	1842.68
4.	2020-21	----	3700.00	600.00	268.40
5.	2021-22	----	20105.00*	19999.55	17352.90
6.	2022-23	----	20263.07	20263.07	17832.83 (28.03.2023)

**Scheme was aligned under Saksham Anganwadi and Poshan 2.0 alongwith Anganwadi Services and Scheme for Adolescent Girls.*

(d) State/UT-wise details of funds released and utilized under Poshan Abhiyan, is at **Annexure I.**

Annexure-I

State-wise statement of funds released and utilization (as reported by States/UTs) under POSHAN Abhiyaan (as on 28.02.2023)

Amount in ₹lakhs

Sl.	States/UTs	Central Funds released in 2019-20	Central Funds released in 2020-21	Central Funds released in 2021-22	Total Central Funds released till 28.02.2023	Total Central Funds utilised as on 28.02.2023
1	A & N ISLANDS	307.62	100.00	518.98	1343.49	413.54
2	ANDHRA PRADESH	13296.52	889.71	0.00	25363.32	17560.81
3	ARUNACHAL PRADESH	1006.62	99.6	0.00	2815.88	1064.21
4	ASSAM	14171.00	987.04	0.00	32948.67	21276.28
5	BIHAR	25465.00	1835.48	0.00	49365.59	30678.39
6	CHANDIGARH	353.00	107.2	122.66	890.04	573.96
7	CHHATTISGARH	0.00	839.58	0.00	11434.54	7303.88
8	D & N HAVELI and DAMAN & DIU	878.14	0.00	0.00	1196.11	769.67
9	DELHI	0.00	174.35	0.00	3327.18	2549.6
10	GOA	0.00	20.19	0.00	456.04	249.13
11	GUJARAT	14863.00	0.00	0.00	29127.69	22074.12
12	HARYANA	0.00	415.39	0.00	6808.82	5790.88
13	HIMACHAL PRADESH	0.00	0.00	0.00	10895.41	7711.43
14	JAMMU & KASHMIR	1238.29	492.24	0.00	9224.35	9160.82
15	JHARKHAND	0.00	0.00	0.00	6665.8	5467.55
16	KARNATAKA	7967.39	1054.58	0.00	14276.52	13221.94
17	KERALA	0.00	2679.61	0.00	10444.89	7474.28
18	LADAKH	0.00	118.76	0.00	118.76	9.94

19	LAKSHADWEEP	126.75	100.00	0.00	425.65	356.05
20	MADHYA PRADESH	0.00	1554.16	0.00	39398.53	20087.83
21	MAHARASHTRA	33061.47	1767.77	0.00	60810.84	43714.39
22	MANIPUR	0.00	184.16	0.00	4389.99	3714.79
23	MEGHALAYA	2802.8	94.33	0.00	5073.38	5073.38
24	MIZORAM	1498.00	0.00	753.48	3328.51	2575.03
25	NAGALAND	2298.17	1550.11	360.12	5624.11	5263.99
26	ODISHA	0.00	0.00	12842.35	28014.46	15172.11
27	PUDUCHERRY	497.00	13.68	0.00	943.62	264.58
28	PUNJAB	0.00	0.00	0.00	6909.84	30.24
29	RAJASTHAN	8941.00	0.00	0.00	22904.21	12258.06
30	SIKKIM	923.00	20.92	0.00	1370.98	1370.988
31	TAMIL NADU	11509.00	0.00	0.00	25060.44	21879.36
32	TELANGANA	7003.00	571.2	0.00	17906.84	15786.92
33	TRIPURA	0.00	162.32	0.00	4135.95	3774.79
34	UTTAR PRADESH	16166.00	2779.49	0.00	56968.96	41834.8
35	UTTARAKHAND	7086.00	321.07	0.00	13574.89	10769.92
36	WEST BENGAL	0.00	1911.7	0.00	26751.08	0.00
Total		171458.77	20844.66	14597.59	540295.40	357277.66
